

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20781-20782 OF 2001

(From the judgement and order dated 14/09/2001 in CWJC No. 1253/1991 & CWJC No. 3691/1991 of The HIGH COURT OF PATNA)

BINOD KUMAR GUPTA & ORS. Petitioner(s)

VERSUS

RAM ASHRAY MAHOTO & ORS. Respondent(s)

(With appln(s) for substitution,c/delay in filing substitution appln. and prayer for interim relief)(For FD)

Date: 25/02/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Mr.Upendra Mishra,adv.
Mr. S. Chandra Shekhar,Adv.

For Respondent(s) Mr. Sanjay Jain,Adv.
Mr. B.B. Singh ,Adv

UPON hearing counsel the Court made the following
O R D E R

Issue notice on application for substitution.

The matters are adjourned for two weeks.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER